

which are pending disposal. The number of such pending claims in respect of Uihamagar and Kapori colonies above is not separately available, but the number of such pending cases for the whole Bombay region which includes these two colonies by the end of February, 1978 was 634. Residuary work also concerns finalisation of the cases of allottees of tenements in colonies by issue of transfer documents. This work was transferred to the State Government of Maharashtra with effect from 1-8-1971 and necessary powers under the Displaced Persons (Compensation & Rehabilitation) Act have been delegated functionaries of the State Government.

#### Per Hectare Yield of Wheat

2806. SHRI SUKHDEV PRASAD VERMA: Will the Minister of AGRICULTURE & IRRIGATION be pleased to state:

(a) an average yield per hectare of wheat currently;

(b) whether the Government have taken up a very ambitious plan to increase the per hectare yield of wheat in the country; and

(c) if so, the details thereof?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) The average yield of wheat in the country is 1394 kgs. per hectare (1976-77)

(b) Yes., Sir.

(c) The steps being taken to increase the productivity of wheat in India include: (i) increasing the irrigated area in the wheat growing States; (ii) increasing the coverage under most suitable high-yielding varieties of wheat. (iii) adequate and timely supply of inputs and special fertiliser campaign in selected districts; (iv) training of extension staff and farmers in the latest production technology developed by the agricultural research institutes; (v) coordination between State Agriculture Irrigation and Electricity Departments

for un-intercepted and timely supply of electricity and irrigation water; and (vi) acceleration of the supporting programmes like the scheme of Mini-kit Demonstrations, Adaptive Trials, and the scheme of Replacement of Rust-susceptible Varieties with rust resistant varieties in Hill areas, etc.

#### Rent charges of halls for cultural programmes

2807. SHRIMATI PARVATHI DEVI. Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether it is a fact that cultural organisations engaged in promoting the cultures of diverse nations to intermingle, induce National Integration and enrich the cultural life of Delhi find it very difficult to organise shows and arrange entertainment programmes due to exorbitant rents charged for halls;

(b) what steps Government propose to take so that the Cultural associations are charged concessional rates as in the past; and

(c) the details thereof?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) Out of a number of halls in Delhi being used for the purpose, two halls, viz., the Mavliankar Auditorium and the Vigyan Bhavan are under the Central Government. Rents fixed for these two halls are not exorbitant.

(b) and (c). Do not arise.

#### Production of raw cotton, pulses and oilseeds

2808. SHRI S. R. DAMANI:  
SHRI BHARAT BHUSHAN:

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to refer to the reply given to Unstarred Question No. 1722 on the 24th June, 1977 regarding rise in prices and state:

(a) the details of implementation of the crash plan as recommended by